

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

IA(I.B.C)/812(CH)2023
IA(I.B.C)/922(CH)2022
IA(I.B.C)/1737(CH)2022
IA(I.B.C)/104(CH)2023
IA(I.B.C)/105(CH)2023

In
CP(IB) No. 221/Chd/Hry/2021
(Admitted)

IN THE MATTER OF:
Sachin Jain, Prop.,
Shree Shanti Nath Steels

...Petitioner-Operational Creditor

Versus

SBA Industries Pvt. Ltd.

...Respondent Corporate Debtor

Under Section: 9, 33 (2), 19(2), 66(1) IBC 2016

Order delivered on 14.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 10.07.2024.

Sd/-

Court Officer